

573(A)

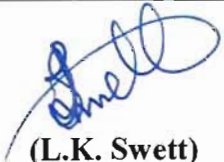
**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 16th April, 2020.

No. LJ(B). 53/93/573(A). – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within South Garo Hills District with immediate effect and until further orders.

Sl.No.	Name of Officer	Designation
1.	Shri.C.B.Sangma	Tourist Officer,South Garo Hills District, Baghmara
2.	Shri.G.K.Marak	District Statistical Officer, South Garo Hills District, Baghmara
3.	Shri.Carlos D.Sangma	District Horticulture Officer, South Garo Hills District, Baghmara
4.	Shri.Rueben Carlos M Marak	BADO, South Garo Hills District, Baghmara
5.	Shri.Giles D. Shira	District Fishery Officer, South Garo Hills District, Baghmara
6.	Dr.D.R.Marak	District Veterinary Officer, South Garo Hills District, Baghmara
7.	Shri.Claystone Marak	Extension Officer Khadi, South Garo Hills District, Baghmara
8.	Shri.C.K.B.Sangma	Industrial Promotion Officer,DC&IC,South Garo Hills, Baghmara
9.	Dr.Diganto Hajong,	BDO,Gasuapara C&RD, Block.


(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

Memo. No. LJ(B). 53/93/573(A)-A

Dated Shillong, the 16th April, 2020.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, South Garo Hills District, Baghmara with reference to letter No.SGH/DC/Genl.3 (Covid-19)2020/226 Dtd 14th April, 2020..
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of Meghalaya,
Law(B) Department.